



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2018-19/181

DBR.BP.BC.No.38/21.04.048/2018-19

May 8, 2019

All Scheduled Commercial Banks
All India Financial Institutions (EXIM Bank, NABARD, NHB and SIDBI)

Dear Sir/ Madam,

Disclosure on Exposure to Infrastructure Leasing & Financial Services Limited (ILFS) and its group entities

Please refer to the [circular DBR.BP.BC.No.37/21.04.048/2018-19 dated April 24, 2019](#) on the captioned subject. In view of the National Company Law Appellate Tribunal's (NCLAT) order dated May 2, 2019 in respect of Company Appeal (AT) No. 346 of 2018 and I.A. No. 1139 of 2019, the instructions contained in the above mentioned circular stand withdrawn.

Yours faithfully,

(Saurav Sinha)
Chief General Manager in-Charge